

Annexure – 8

Name of the corporate debtor: Yashomati Hospitals Private Limited ; Date of commencement of CIRP: 16/03/2021; List of creditors as on: 21/12/2021

List of operational creditors (Other than Workmen and ancillary creditors (Workmen))

S.No	Name of creditor	Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Vaman Pharma Pvt Ltd	6,74,350	2,72,576	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	4,01,774	0	Claim is with respect to supply of goods to the Corporate Debtor prior to the year 2016-17 . Amount payable as per books of accounts of the corporate debtor has been considered.
2	Mr Shankar Reddy	4,70,487	0	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	4,70,487	0	Claim is with respect to Legal Services provided to YHPL during the year 2018 to 2021. Claim is not admitted in absence of supporting documents.
3	S.V. Enterprises	3,07,766	3,07,766	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	-	0	Claim is with respect to supply of goods to the Corporate Debtor prior to the year 2016-17 . Amount payable as per books of accounts of the corporate debtor has been considered.
4	Southern Surgicals Pvt Ltd (Sri Krishna Kumar Maheswari)	8,82,740	8,64,165	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	18,575	0	Claim is with respect to supply of goods to the Corporate Debtor prior to the year 2016-17 . Amount payable as per books of accounts of the corporate debtor has been considered.
5	Meghana Medicals Devices	9,03,236	9,03,236	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	-	0	
6	Group 4 Consultants	1,77,98,611	1,77,98,611	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	-	0	Claim is with respect to Architect services to the Corporate Debtor pertains to prior to yer 2016-17. Claim is admitted as per decree of the Court

7	Navadurga Surgicals India Pvt. Ltd	64,212	64,212	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	-	0	Amount of Rs. 41,349/- payable as per books of accounts of the Corporate Detor and amount of Rs. 22,863/- which is paid after CIRP treated as advance by the RP has been considered.
8	Nidhi Meditech Systems	21,525	21,525	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	-	0	Claim is with respect to supply of goods to the Corporate Debtor prior to the year 2016-17 . Amount payable as per books of accounts of the corporate debtor has been considered.
9	Hemkumar T R	6,44,556	4,09,556	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	2,35,000	0	Claims pertains to dues payable for the services prior to year 2016-17. Amount payable as per documentery confirmation of the erstwhile management of YHPL has been considered.
10	Girisha B.A	3,08,830	58,678	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	2,50,152	0	Claims pertains to dues payable for the services prior to year 2016-17. Amount payable as per books of accounts of YHPL has been considered.
11	Dr Susheel B	5,89,650	5,35,055	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	54,595	0	Claims pertains to dues payable for the services prior to year 2016-17. Amount payable as per books of accounts of YHPL has been considered.
12	Yogesh pharmacueticals	1,75,304	70,897	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	1,04,407	0	Claim is with respect supply of goods realted with post CIRP commencement date. Amount of payment made by YHPL during the CIRP period by erstwhile IRP and treated as an advance by the RP has been considered.
13	Doberman Security Solutions Private Limited	2,31,280	2,14,787	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	16,493	0	Claim is in respect of Security services. Amount of payment made by YHPL during the CIRP period by erstwhile IRP and treated as an advance by the RP has been considered.

14	S.K. Enterprises	1,59,539	1,59,539	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	-	0	Claim is with respect to post CIRP commencement date. Amount of payment made by YHPL during the CIRP period by erstwhile IRP and treated as an advance by the RP has been considered.
15	City Living Construction Private Limited	2,64,99,510	0	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	2,64,99,510	0	Claim is in respect of construction contract of Ranchi Building. No amount payable as per books of accounts of YHPL and claim is time barred.
16	Rajsons Pharma Private Limited	1,06,209	0	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	1,06,209	0	Claim is with respect to post CIRP commencement date. Claim is not admissible.
17	Dr Alok Banka	8,55,800	8,55,800	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	-	0	Amount of claim related with consultancy fees for the period prior to 2015-16. Considered as per declaration provided by the claimant. The claim is admissible subject to production of Affidavit in support of claim.
18	Dr Reshu Saraogi	4,41,677	4,41,677	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	-	0	Amount of claim related with consultancy fees for the period prior to 2015-16. Considered as per declaration provided by the claimant. The claim is admissible subject to production of Affidavit in support of claim.
19	Safa Diagnostics	33,769	31,725	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	2,044	0	The claim is in respect of dues prior to 16th March 2021 and treated as advance by the RP has been considered.
20	Jesta Health Care Private Limited	2,99,267	-	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	2,99,267	0	The claim is in respect partly dues prior to 16th March 2021 and partly dues after CIRP commencement. There is no dues payable as per book of accounts of the Corporate Debtor.
21	Anjan Distributors	88,704	72,324	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	16,380	0	The claim is in respect of dues prior to 16th March 2021 and amount treated as advance by the RP has been considered.

22	Rajlaxmi Agencies	67,98,760	61,48,934	Operational Debt	Nil	Nil	Nil	Nil	Nil	Nil	6,49,826	0	The Claimant is a Decree holder pursuant to the Judgement of the XI Additional City Civil and Session Judge Bengaluru vide order dated 26.02.2021 in OS no. 8053/2017. It may be noted that the said litigation details was part of IM- Litigation details. RP has admitted the decree amount of Rs. 33,93,349 and interest at 24% as per decree i.e. Rs. 27,55,585/- upto CIRP commencement date as a provisional basis. It is to be noted that the clamant is required to provide the statement of accounts and basis for claiming 24% interest.
Total		5,83,55,782	2,92,31,063								2,91,24,719		